

# Supplementary Constitution of Benches with effect from 29<sup>th</sup> of October, 2012.

- 1 3 Hon. Shiva Kirti Singh, J. Fresh, order, admission, hearing Special Appeals arising out of  
Hon. Sanjay Misra, J. service and education matters and all fresh and listed cases  
under Intellectual Property Rights and **Medical Admission  
Matters on priority basis.**
- AND
- Listed Special Appeals arising out of service and education  
matters from January 1<sup>st</sup>, 2011 onwards, for Orders, Admission  
and hearing including Bunch Cases.
- At 2.00 P.M.: Oldest Special Appeals arising out of service and education  
matters for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal/Admission starting from the  
oldest of the category assigned.
- 2 9 Hon. Sushil Harkauli, J. Listed Misc. Writs upto the year 2008 and Special Appeals  
Hon. N.A. Moonis, J. arising out of service and education matters upto the year  
2010 for Orders, Admission and Haring including Bunch cases.
- At 2.00 P.M.: Misc. Writs for the year 2006 for Orders, Admission and  
Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the  
category assigned.
- 3 32 Hon. R.K. Agrawal, J. Fresh, order, admission, hearing and all Listed Division Bench  
Hon. Ram Surat Ram (Maurya), J. Writs relating to Recovery of Tax matters, Income Tax  
Reference, Income Tax Appeals, Custom and excise matters,
- At 2.00 P.M.: Tax Matters upto the year 2005 for Orders, Admission and  
Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the  
category assigned.
- 4 33 Hon. Laxmi Kanta Mohapatra, J. Listed Service Writs including that of Judicial Officers,  
Hon. Sunita Agarwal, J. Employees of High Court and subordinate Courts upto the year  
2006 for Orders, Admission and hearing including Bunch Cases.
- At 2.00 P.M.: Service Writs upto the year 2002 for Orders, Admission and  
Hearing.
- Thereafter: Cases for Final Hearing/Disposal/Admission starting from the  
oldest of the category assigned.
- 5 34 Hon. Sunil Ambwani, J. Fresh, order, admission, hearing and all Listed F.A.s, Family  
Hon. Aditya Nath Mittal, J. Court Appeals, F.A.F.O.s and Writs relating to State  
Reorganization matters including Bunch Cases.
- At 2.00 P.M.: Oldest F.A.s and F.A.F.O.s for Orders, Admission and Hearing.

- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 6 36 Hon. Vineet Saran, J.  
Hon. Mushaffey Ahmad, J. Fresh, order, admission, hearing Misc. Writs (except Writs relating to providing Gunner/Security and in relation to personal life and liberty) and Control Orders.  
AND  
Listed Misc. Writs (except Writs relating to providing Gunner/Security and in relation to personal life and liberty) from 01.01.2009 onwards and Control Orders from January 1<sup>st</sup>, 2011 onwards.
- At 2.00 P.M.: Misc. Writs upto the year 2002 and for the year 2006 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal/Admission starting from the oldest of the category assigned.
- 7 45 Hon. Rakesh Tiwari, J.  
Hon. Anil Kumar Sharma, J. Listed Criminal Appeals including expedited Criminal Appeals by the Hon'ble Court from the year 1991 to 2011 and all expedited Criminal Appeals by the Hon'ble Supreme Court for Hearing.
- 8 59 Hon. Prakash Krishna, J. Fresh, order, admission, hearing and all Listed F.A.s.
- Thereafter: Oldest F.A.s for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned and **oldest Criminal Appeals irrespective of the year for Hearing.**
- 9 46 Hon. Amar Saran, J.  
Hon. Dinesh Gupta, J. Fresh, order, admission, hearing and all listed Criminal Writs and writs related to Public interest Litigation (assigned matters as per order dated 13.10.2011).
- At 2.00 P.M.: Oldest Criminal Writs for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 10 38 Hon. Arun Tandon, J. Fresh, order, admission, hearing Educational Matters including society matters with regard to Educational Institutions  
AND  
Listed Educational Matters including society matters with regard to Educational Institutions from January Ist, 2009 onwards for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Misc. Writs for the year 1995 & 1996 and infructuous cases irrespective of the year for Orders, Admission and Hearing.

- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned and **oldest Criminal Appeals irrespective of the year for Hearing.**
- 11 39 Hon. Tarun Agarwala, J. Fresh, order, admission, hearing Service Writs including that of Employees of High Court and subordinate Courts (except Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society)
- AND
- Listed Service Writs including that of Employees of High Court and subordinate Courts (except Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society) from January 1st, 2009 onwards including Bunch Cases.
- At 2.00 P.M.: **On priority basis Service Writs relating to transfer/suspension of all categories,** Service Writs for the year 1994 and infructuous cases irrespective of the year for orders, Admission and Hearing.
- 12 6 Hon. Krishna Murari, J. Fresh, order, admission, hearing Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act and All Fresh and Listed Writs arising out of the orders of Board of Revenue
- AND
- Listed Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act from 01.01.2009 onwards including Bunch Cases.
- At 2.00 P.M.: Misc. Writs for the year 1999 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned and **oldest Criminal Appeals irrespective of the year for Hearing.**
- 13 23 Hon. A.P. Sahi, J. Listed Second Appeals and Civil Revisions including Revision arising out of order passed under Section 25 of the Provincial Small Causes Court upto the year 2005 for Orders, Admission and Hearing.
- At 2.00 P.M.: Second Appeals upto the year 1978 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned and **oldest Criminal Appeals irrespective of the year for Hearing.**
- 14 42 Hon. Dharnidhar Jha, J.  
Hon. Y.C. Gupta, J. Fresh, order, admission, hearing Division Bench Criminal Appeals including those where record has been called for considering the application for bail and All Fresh and Listed Criminal Contempt, Criminal Appeals arising from POTA, Contempt Appeals.
- AND
- Listed Criminal Appeals from 1<sup>st</sup> January, 1991 onwards for Orders and Admission.

		<u>At 2.00 P.M.:</u>	Oldest Criminal Appeals for Orders.
		Thereafter:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned and Criminal Appeals from 01.01.2012 onwards (except Expedited Criminal Appeals by the Hon'ble Supreme Court/Hon'ble Court) for Hearing.
15	25	Hon. Jayashree Tiwari, J.	Listed Major Bail Applications upto the year 2011 for Orders.
		<u>At 2.00 P.M.:</u>	<b>On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal</b> and Oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
		Thereafter:	<b>Oldest Criminal Appeals irrespective of the year for Hearing.</b>
16	48	Hon. V.P. Pathak, J.	Listed Criminal Revisions upto 31.12.2010 for Orders, Admission and Hearing including Bunch Cases.
		<u>At 2.00 P.M.:</u>	Oldest Criminal Revisions for Orders, Admission and Hearing.
		Thereafter:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned and <b>oldest Criminal Appeals irrespective of the year for Hearing.</b>
17	53	Hon. Mohammad Tahir, J.	Listed Criminal Appeals upto 31.12.1987 for Orders, Admission and Hearing.
		Thereafter:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned and <b>oldest Criminal Appeals irrespective of the year for Hearing.</b>

**ACTING CHIEF JUSTICE  
17.10.2012**

